F.No. 01(03)/Roster/CESTAT/2025/Part-III Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Date: 23.12.2025

ORDER

Hon'ble President has directed to cancel the Order No. 228 of 2025 in respect of constitution of Single Member Bench at CESTAT, Hyderabad for the period 05.01.2026 to 09.01.2026 for administrative reasons and, consequently the Tour Order No. 93 of 2025 in respect of Mr. R. Muralidhar, Hon'ble Member (Judicial), CESTAT, Kolkata from 04.01.2026 to 10.01.2026 may also be cancelled.

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.

2. SPS to Hon'ble Senior Members, CESTAT, Kolkata/Hyderabad.

3. SPS to Mr. R. Muralidhar, Hon'ble Member (Judicial), CESTAT, Kolkata.

4. Deputy Registrar, CESTAT, Kolkata/Hyderabad.

5. Accounts Section, CESTAT, Delhi.

6. Website/Guard file/Office copy.